

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

CANCELLATION NOTICE

It is for information to all concerned that the Public Auction scheduled to be held on 07.11.2020 in the premises of the High Court (New Block), Guwahati stands cancelled due to unavoidable circumstances

By Order,

Sd/- Dipak Kr. Nath
Jt. Registrar (Finance)

Memo No.HC.VIII-05/2016/1202/AC Dated 05.11.2020

Copy for information and necessary action to:

1. The Jt. Registrar (Admn.II), Gauhati High Court, Guwahati.
2. The Dy. Registrar (Admn.II), Gauhati High Court, Guwahati.
3. The Dy. Registrar(Finance), Gauhati High Court, Guwahati.
4. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the notice in the High Court website immediately.
5. The O.S.D., Gauhati High Court, Guwahati.
6. The Administrative Officer, J (Accounts), Gauhati High Court, Guwahati.
7. The Court Officer No.1, Gauhati High Court, Guwahati.
8. The Court Officer No.2, Gauhati High Court, Guwahati.
9. The Chief Security Officer, Gauhati High Court, Guwahati for information.
10. The Court Manager, Gauhati High Court, Guwahati.
11. The C.A. to Registrar General, Gauhati High Court, Guwahati for information.


Jt.Registrar (Finance)